

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 37(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Shri.R.VARDHARAJAN  
Hon'ble Member (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016

NAME OF THE COMPANY: Rupak Gupta & Anr.

Vs.

M/s. U.P Hotels Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	L. K. BHUSHAN, Adv.	}	Respondents 4(a) - 4(f)	
	ANURUPH ARUNKUMAR, Adv.			
2,	H. L. TIKU & Adv	}	Respondent 2(e).	
3,	JASPREET SINGH, Adv			
4,	ROHIT KUMAR YADAV, Adv			
5,	ANKIT SIBBAL, Adv			

**Order**

In order to resolve the issue, the hearing is deferred to tomorrow i.e. 19-8-2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(Shri R. VARDHARAJAN)  
MEMBER (J)

18<sup>th</sup> August, 2016  
(A.K. Arora)